

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/14644/2026	JATIN NIAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /43 /2026 () //	
2	D-BLAPL/14652/2026	DASARATHI DASH VS STATE OF ODISHA	PRASANTA KUMAR MAHAPATRA VS	MAHILA P.S.(BBSR) /222 /2012 () //	
3	D-BLAPL/14654/2026	SUDIPTA DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202600062
4	D-BLAPL/14656/2026	PINTU @ SAMIR SAMANTRAY VS STATE OF ODISHA	SANJIT MISHRA VS	BALIAPANDA /35 /2026 () //	
5	D-BLAPL/14658/2026	SANGRAM JENA @ BUBUN VS STATE OF ODISHA	SUBHAJEET SAHU VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /14 /2026 () //	
6	D-BLAPL/14663/2026	RABI RAO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUWAR /466 /2025 () //	
7	D-BLAPL/14669/2026	ROUNAK DUBEY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //	
8	D-BLAPL/14670/2026	UMA SHANKAR NAIK @ UMA NAIK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BIRMAHARAJPUR /200 /2025 () //	
9	D-BLAPL/14676/2026	SURA @ SURENDRA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /123 /2026 () //	
10	D-BLAPL/14682/2026	BAPUJI PRADHAN VS STATE OF ODISHA	ASISH MISHRA VS	ANGUL TOWN /333 /2026 () //	
11	D-BLAPL/14685/2026	HIMANSHU SEKHAR MAJHI VS UNION OF INDIA(N.C.B)	SITIKANT MISHRA VS	NCB BHUBANESWAR /10 /2025 () //	

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12	D-BLAPL/14687/2026	MIHIRA PADHAN VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KANKADAHAD /85 /2026 () //	
13	D-BLAPL/14689/2026	ATULYA MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //	
14	D-BLAPL/14690/2026	MANAS KHANDAYATRAY VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
15	D-BLAPL/14691/2026	RAMESH MAJHI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PATTAPUR (DIGAPAHANDI) /371 /2025 () //	
16	D-BLAPL/14692/2026	BHAGYADHAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	KHAMAR /517 /2025 () //	
17	D-BLAPL/14695/2026	BIJAYA NANDA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SORO /375 /2026 () //	
18	D-BLAPL/14696/2026	PRAHALLAD PARIDA @ PAHALI VS STATE OF ODISHA	SAMARESH PATTANAİK VS	KUJANGA /353 /2025 () //	
19	D-BLAPL/14697/2026	BIJEN CHANDRA MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAHALDA /42 /2026 () //	
20	D-BLAPL/14698/2026	CHIRANJIBI NAYAK @ CHIRANJEEB NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SURADA /327 /2025 () //	
21	D-BLAPL/14699/2026	KARTIKA SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /258 /2025 () //	
22	D-BLAPL/14702/2026	BINESH DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MUDANPUR RAMPUR /14 /2026 () //	AOR20220001615C202600072
23	D-BLAPL/14704/2026	MUDUTA @ MUDURA MUTHAMAJHI	SOUBHAGYA KUMAR DASH	CHANDRAPUR /12 /2024	AOR20220001631C202600133

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14705/2026	ANUBHAB NAIK @ ANUBHAV NAIK	PANCHANAN PANIGRAHI	ANGUL SADAR PS /87 /2026	AOD20250000009C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14708/2026	SUJIT MAJHI	SWARAJ PATEL	LEPHRIPADA /82 /2023	AOR20220000246C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14710/2026	KRUSHNA KUMBHAR @ KISHAN	SWARAJ PATEL	CYBER CRIME AND ECONOMIC OFFENCES, AOR20220000246C202600024	AOR20220000246C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14711/2026	GABRELLA @ GABRIL LIMA	SOUBHAGYA KUMAR DASH	PADMAPUR /88 /2024	AOR20220001631C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14713/2026	SHARUKH PALO @ SHARUKH KHAN PAL	SOUBHAGYA KUMAR DASH	PADMAPUR /152 /2025	AOR20220001631C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14718/2026	KESHAB CHANDRA DAS	MRUTYUNJAY PAGAL	MAHANGA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14720/2026	JAYARAM BADANAYAK	PRASANTA KUMAR NANDA	MACHHKUND /86 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14722/2026	AMIT KUMAR SINGH	ASHOK KUMAR ROUT	CHAULIAGANJA /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14723/2026	K. SIBA PRASAD	RAJIB LOCHAN PATTNAIK	KALIMELA /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14724/2026	M. THIRUMOORTHY	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14725/2026	BALARAJ PAPAL	SOUMYA KANTA TRIPATHY	CHITRAKONDA /110 /2023	AOD20240000239C202600016
		VS	VS	()	

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35	D-BLAPL/14727/2026	STATE OF ODISHA ANSHUMAN CHOUDHURY @ ANSUMAN CHOUDHURY VS	VIJAYA NARAYANA SAHU VS	// NIMAKHANDI /361 /2025 ()	
36	D-BLAPL/14728/2026	STATE OF ODISHA ASUTOSH MISTRY VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /203 /2023 ()	
37	D-BLAPL/14730/2026	STATE OF ODISHA SANKAR PRASAD GOUDA VS	SUJIT KUMAR PATTNAIK VS	// GOLANTHARA (BERHAMPUR) /30 /2026 ()	
38	D-BLAPL/14734/2026	STATE OF ODISHA NIKHIL ADABARIA VS	PRATYUSHA NAIDU VS	// SONEPUR /117 /2026 ()	
39	D-BLAPL/14738/2026	STATE OF ODISHA NAGA @ SUDHIR JENA VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /136 /2026 ()	
40	D-BLAPL/14744/2026	STATE OF ODISHA DIBYA @ DIBYARANJAN BHOI VS	AKSHAYA KUMAR SAHOO VS	// SAMBALPUR TOWN /212 /2025 ()	
41	D-BLAPL/14745/2026	STATE OF ODISHA RAHUL GOCHHAYAT VS	PRABIN DAS VS	// NALI /298 /2025 ()	
42	D-BLAPL/14746/2026	STATE OF ODISHA RAKSHI MEHER VS	SARAT KUMAR JENA VS	// SAMBALPUR VIGILANCE /5 /2026 ()	
43	D-BLAPL/14748/2026	STATE OF ODISHA(VIG.) GULEKHA HARIPAL VS	SARAT KUMAR JENA VS	// LOISINGHA(BOLANGIR) /224 /2025 ()	
44	D-BLAPL/14749/2026	STATE OF ODISHA DIBYA @ DIBYARANJAN BHOI VS	AKSHAYA KUMAR SAHOO VS	// CHARMAL /87 /2025 ()	
45	D-BLAPL/14751/2026	STATE OF ODISHA SK. INSAN @ PAPUR @ ESHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /144 /2026 () //	

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46	D-BLAPL/14756/2026	BABAJI @ HEMANTA SAHOO VS STATE OF ODISHA	P.ANUP DASH VS	DHENKANAL SADAR /345 /2025 () //	AOD20220004458C202600030
47	D-BLAPL/14760/2026	SURESH KUMAR MANGARAJ @ BAPI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /352 /2026 () //	AOR20220001736C202600102
48	D-BLAPL/14765/2026	RAJESH TANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /22 /2025 () //	
49	D-BLAPL/14771/2026	KARNAT KESHARI DAS VS STATE OF ODISHA	DEBASNAN DAS VS	JAJPUR TOWN /381 /2024 () //	
50	D-BLAPL/14773/2026	SOMANATH BEHERA @ SOMU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PURIGHAT /106 /2026 () //	
51	D-BLAPL/14779/2026	ANIL PRUSTY VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //	
52	D-BLAPL/14780/2026	RAKHI @ RAJKISOR @ RAJKISHOR SAGADIA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DHARAMGARH /147 /2026 () //	AOD20240000603C202600017
53	D-BLAPL/14783/2026	PRAKASH RANA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHARMASALA /602 /2025 () //	
54	D-BLAPL/14784/2026	KANHA @ MANOJ KUMAR NAYAK @ MANOJ NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /141 /2026 () //	AOD20240000557C202600060
55	D-BLAPL/14785/2026	SUNIL DALAI VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /151 /2026 () //	
56	D-BLAPL/14786/2026	SADASIBA JAGADEV @ SADASHIVA JAGDEV @ SADASHIV VS STATE OF ODISHA	SAHOO VS	Maitri Vihar PS /264 /2025 () //	
57	D-BLAPL/14788/2026	CHANDAN BARIK	BIKRAM CHANDRA GHADAI	SINGHADWAR PS /43 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/14789/2026	CHANDU DAS	JAJATI KESHARI KHUNTIA	BALASORE SADAR /37 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/14790/2026	NALINIKANTA BAL	JAJATI KESHARI KHUNTIA	Tantiapal Marine /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/14792/2026	MUNA @ PRASANTA PATRA	BIDESHI KUMAR GHADEI	CHAULIAGANJA /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMP/22807/2026	RENUBALA ROUT	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		SUMAN AGARAWAL		//	
62	D-CMP/22849/2026	GEETANJALI PAL	ASHOK KUMAR MOHANTY	//	
		VS	VS	()	
		RANJAN PANDA		//	
63	D-CMP/22900/2026	RANJIT @ RANJIT KUMAR BOSE	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		PRADEEP KUMAR SARAF		//	
64	D-CMP/22919/2026	MOHAN SAHU	MAHESWAR MOHANTY	//	
		VS	VS	()	
		PRADEEP SAHU		//	
65	D-CMP/22922/2026	SULOCHANA BHUYAN	KISHORE KUMAR MISHRA	//	AOD20250000498C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMP/22953/2026	YASMIN PARWIN	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SK. MOTIUDDIN MAHAMMAD		//	
67	D-CMP/22971/2026	YASMIN PARWIN	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SK. MOTIUDDIN MAHAMMAD		//	
68	D-CMP/22972/2026	BASANTA KUMAR BAGHAR @ BASANTA KUMAR	SIDHARTHA MISHRA	//	AOR20220001611C202600088
		VS	VS	()	

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69	D-CMP/22979/2026	PRAMOD KUMAR BAGHAR BIJAY KUMAR BHUYAN VS	DWARIKA PRASAD MOHANTY VS	// // 0	
70	D-CMP/23058/2026	BASANTEE PATRA BIDYADHAR BARIK VS	RABINDRA KUMAR SAHOO VS	// // 0	
71	D-CMP/23064/2026	KOKILA BARIK AJAY KUMAR RATH VS	SAMIR KUMAR MISHRA,(SR. ADV.) VS	// // 0	
72	D-CMP/23065/2026	RADHARANI RATH DHIRENDRA KUMAR SAHU @ DHIRENDRA SAHU VS	JYOTI RANJAN DEO VS	// // 0	AOR20220002834C202600018
73	D-CMP/23092/2026	STATE OF ODISHA MADHUSUDAN BEHERA VS	ASHOK DAS VS	// // 0	
74	D-CONTC/22803/2026	UNION OF INDIA DURGA CHARAN MURUDI VS	ADV VS	// // 0	AOR20220001583C202600102
75	D-CONTC/22870/2026	THE COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. LAKSHMIDHAR SWAIN VS	ADV. VS	// // 0	
76	D-CONTC/22875/2026	DEORANJAN KUMAR SINGH, I.A.S BICHITRANANDA LENKA VS	ADV. VS	// // 0	
77	D-CONTC/22882/2026	DEORANJAN KUMAR SINGH, I.A.S KESHAB CHANDRA ROUT VS	ADV. VS	// // 0	
78	D-CONTC/22885/2026	DEORANJAN KUMAR SINGH, I.A.S PITABAS SIA VS	ADV. VS	// // 0	
79	D-CONTC/22886/2026	DR.N.THIRUMALA NAIK, IAS B. PRAFULLA PATRA VS	ADV. VS	// // 0	
		DR.N.THIRUMALA NAIK, IAS		//	

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80	D-CONTC/22888/2026	JAGANNATH DASH VS DR.N.THIRUMALA NAIK, IAS	SANGRAM JENA VS	// 0 //	
81	D-CONTC/22890/2026	ARJUN PARIDA VS SANTOSH PAIKARAY, INSPECTOR IN CHARGE, NIMAPARA P.S.	ADV. VS	// 0 //	
82	D-CONTC/22892/2026	SABITA KUMARI MAHARANA VS ASWATHY .S, IAS	ADV. VS	// 0 //	
83	D-CONTC/22906/2026	BIKASH KUMAR PATRA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
84	D-CONTC/22908/2026	SARADHAMANI MUDULI VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //	
85	D-CONTC/22909/2026	RABINDRANATH SAMANTARY VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DIST.MAGISTRATE, CUTTACK	ADV. VS	// 0 //	
86	D-CONTC/22931/2026	ADIKANDA PANDA VS ARAVIND AGARWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000338C202600006
87	D-CONTC/22941/2026	BANAJABASINI ACHARYA @ SONALIKA ACHARYA VS DR.PRAMOD KUMAR PRAHARAJ, CDMO, BHADRAK	ADV. VS	// 0 //	
88	D-CONTC/22947/2026	PABITRA MOHAN NAYAK VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
89	D-CONTC/22959/2026	NIRANJAN ROUT VS R.S.GOPALAN, IAS	ADV. VS	// 0 //	
90	D-CONTC/22969/2026	KRUTIBAS NAYAK VS GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR	ADV. VS	// 0 //	
91	D-CONTC/22977/2026	PRAVAT KUMAR PADHY	ADV.	//	

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		VS	VS	()	
92	D-CONTC/22983/2026	SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE	SIBA PRASAD SWAIN	//	
		RAMANTI MALLICK		//	
		VS	VS	()	
93	D-CONTC/23013/2026	GIRISH S.N., I.A.S.		//	
		LAXMIDHAR ROU	ADV	//	AOD20230000737C202600080
		VS	VS	()	
94	D-CONTC/23036/2026	SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
		SUDHIR CHANDRA SWAIN	ADV.	//	
		VS	VS	()	
95	D-CONTC/23044/2026	SANJAY KUMAR SINGH, IAS		//	
		RAGHUNATH CHOUDHURY	ADV.	//	
		VS	VS	()	
96	D-CONTC/23045/2026	SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA		//	
		NILIMA GOLDAR	ADV.	//	
		VS	VS	()	
97	D-CONTC/23072/2026	SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA		//	
		GOPINATH MOHANTY	ADV.	//	
		VS	VS	()	
98	D-CONTC/23079/2026	SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA		//	
		JAGANATH DASH	SANDHYARANI PANI	//	AOR20230000010C202600091
		VS	VS	()	
99	D-CONTC/23081/2026	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.		//	
		DR. CHAKRAPANI PATNAIK	SANDHYARANI PANI	//	AOR20230000010C202600087
		VS	VS	()	
100	D-CONTC/23082/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
		BRAJENDRA KUMAR PANDA	SANDHYARANI PANI	//	AOR20230000010C202600088
		VS	VS	()	
101	D-CONTC/23083/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
		DR. MANASI RANI BISOI	SANDHYARANI PANI	//	AOR20230000010C202600089
		VS	VS	()	
102	D-CONTC/23085/2026	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.		//	
		Bauri Bandhu Muduli	Sandhyarani Pani	//	AOR20230000010C202600090
		VS	VS	()	

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103	D-CONTC/23096/2026	Aravind Agrawal And Another SATYANARAYAN NAHAK VS	ADV. VS	// // ()	
104	D-CONTC/23098/2026	ER.BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORP. LTD.,KHURDA AMRUTA KUMAR BAGH VS	ADV. VS	// // ()	
105	D-CONTC/23099/2026	ER.BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORP. LTD.,KHURDA RABINDRA KUMAR MAJHI VS	ADV. VS	// // ()	
106	D-CRLA/14662/2026	ER.BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORP. LTD.,KHURDA SUDHANSU SEKHAR SAHOO VS	BIPIN KUMAR NAYAK VS	KHURDA MODEL /4 /2025 () //	
107	D-CRLA/14726/2026	STATE OF ODISHA DALLI@KUMUDINI SWAIN VS	PRASANTA KUMAR NANDA VS	KEONJHAR TOWN /43 /2025 () //	
108	D-CRLA/14729/2026	STATE OF ODISHA SUBHALAXMI DAS VS	RUDRA NARAYAN PARIJA VS	MANCHESWAR P.S. /371 /2017 () //	
109	D-CRLA/14743/2026	STATE OF ODISHA BIRANCHI NARAYAN DASH VS	DIPTI RANJAN MOHAPATRA VS	SAMBALPUR VIGILANCE /6 /2011 () //	
110	D-CRLLP/14798/2026	STATE OF ODISHA STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A. VS	DORAGUDA PS /19 /2020 () //	LOD20240000194C202600181
111	D-CRLMC/14668/2026	DHIREN KUMAR SAUNTA FAMU @ SK. FAYAMID @ SK. FAYMID VS	SNEHASIS BEHERA VS	PARADEEP /216 /2021 () //	
112	D-CRLMC/14672/2026	STATE OF ODISHA NABIN NAYAK @ NILU NAYAK VS	SUCHIT KUMAR NAYAK VS	MOHANA /121 /2022 () //	
113	D-CRLMC/14674/2026	STATE OF ODISHA UPENDRA KUMAR DALEI @ RUPIA DALEI VS	SURYAKANTA DWIBEDI VS	KAMAKHYANAGAR /306 /2026 () //	

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114	D-CRLMC/14675/2026	RAMA CHANDRA DAS @ ADIKANDA TARAI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /51 /2008 () //	
115	D-CRLMC/14679/2026	DR. PRABHU CHARAN MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CANTONMENT ROAD /39 /2026 () //	AOR20240000732C202600070
116	D-CRLMC/14683/2026	MADHUSMITA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BHUBANESWAR VIGILANCE /4 /2006 () //	
117	D-CRLMC/14694/2026	SURYAMANI TRIPATHY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	CANTONMENT ROAD /117 /2023 () //	
118	D-CRLMC/14700/2026	DR. DEEPAK PADHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA (BERHAMPUR) /37 /2015 () //	
119	D-CRLMC/14712/2026	PRIYADARSAN ROUT VS MURALIDHAR ROUT	PRABIR KUMAR RAY VS	// () //	AOR20230000820C202600014
120	D-CRLMC/14714/2026	BIPIN MALLIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALICHANDRAPUR /238 /2017 () //	AOD20240000587C202600088
121	D-CRLMC/14721/2026	MAMATA PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /37 /2021 () //	
122	D-CRLMC/14740/2026	SANGEETA SAHOO @ SANGEETA SWAIN VS SAROJ KUMAR SAHOO	BIJAYA KUMAR ROURAY VS	//0 () //	
123	D-CRLMC/14752/2026	AJAYA SINGH VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BANHARPALI /128 /2025 () //	
124	D-CRLMC/14753/2026	JHARANA DALEI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	DHENKANAL TOWN /363 /2025 () //	
125	D-CRLMC/14763/2026	TANMAYA KUMAR DALEI	SIVA SANKAR CHAINI	CUTTACK SADAR /288 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/14766/2026	CHINTU DAS	GHANASHYAM MUDULI	HINJILI /390 /2025	AOD20240000001C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/14768/2026	SATYABHAMA BEHERA	SUSANTA KUMAR LENKA	KHANDAGIRI P.S. /5 /2011	AOR20220001299C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/14778/2026	RAJESH KUMAR BEHERA @ BITU BEHERA	RABINDRA NATH PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/14793/2026	TRINATH BEHERA @ GAYA BEHERA	ASHOK DAS	GOLANTHARA (BERHAMPUR) /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/14794/2026	MANOJ KUMAR DEBATA	ATMAJIT MANMITH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/14795/2026	CHINMAYA PANDA	BYOMAKESH TRIPATHY	KHANDAGIRI P.S. /588 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/14797/2026	BIBEK SHANI	BIKRAM KESHARI SAHU	MAHILA PS,SEC-3,ROURKELA /33 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/14649/2026	BULU ROUT	KRUSHNA CHANDRA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/14661/2026	ABHIRAM JENA	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/14665/2026	CHAKRADHAR PRADHAN	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/14671/2026	GOBINDA CHANDRA BEHERA	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	

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137	D-CRLMP/14677/2026	STATE OF ODISHA RAHIMA BEGUM VS	PRASANTA KUMAR SAHOO VS	// /0 0	
138	D-CRLMP/14678/2026	STATE OF ODISHA SANDHYARANI PANDA VS	RAICHARAN MOHAPATRA VS	// /0 0	
139	D-CRLMP/14750/2026	STATE OF ODISHA POLASTY MAHANANDIA VS	BIJAYA KUMAR RAGADA VS	// /0 0	
140	D-CRLMP/14769/2026	HUTASINI MAHANANDIA SANTOSINI HOTA VS	RABINDRA NATH PRUSTY VS	// /0 0	
141	D-CRLMP/14774/2026	STATE OF ODISHA SRIKANT SAHOO VS	ALOK KUMAR MOHAPATRA VS	// /0 0	
142	D-CRLMP/14776/2026	STATE OF ODISHA RAJASHREE KARA VS	ALOK KUMAR MOHAPATRA VS	// /0 0	
143	D-CRLMP/14791/2026	STATE OF ODISHA NISHAMANI SAHU VS	BINAYAK MOHAPATRA VS	// /0 0	
144	D-CRLMP/14796/2026	STATE OF ODISHA SANTOSH KUMAR DASH VS	SURESH KUMAR PANDA VS	// /0 0	
145	D-CRLREV/14664/2026	STATE OF ODISHA AAKANKSHYA PANI VS	MITALEE JESTHI VS	// BADAGODA P.S. /125 /2022 0	
146	D-FAO/22827/2026	STATE OF ODISHA BISWAMBAR TRIPATHY VS	PRATAP CHANDRA CHHINCHANI VS	// /0 0	
147	D-FAO/22950/2026	STATE OF ODISHA MANAGING COMMITTEE OF BASANTA DEVI BIDYABATI VS	ABHIRAM KUMAR BANDHA VS	// /0 0	
		STATE OF ODISHA		//	

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148	D-FAO/23052/2026	RABIN KUMAR PADHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
149	D-FAO/23056/2026	JAGATANANDA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
150	D-LAA/22912/2026	BASANTA SETHY VS SPL. LAND ACQUISITION OFFICER, M.C.I.I. PROJECT, CUTTACK	KISHORE KUMAR JENA VS	// 0 //	
151	D-MACA/22811/2026	PINKI MALLICK VS MUKESH KUMAR BAJAJ	PRADEEP KUMAR MISHRA VS	// 0 //	
152	D-MACA/22819/2026	MUNU PANDEY VS MD. HAIDER	BIRANCHI NARAYAN RATH VS	// 0 //	
153	D-MACA/22878/2026	MANAGER, T.P HUB, M/S. ORIENTAL INSURANCE COMPANY LTD., BHUBANESHWAR VS LALIT MEHER	PRABHAKAR KUMAR MOHANTY VS	// 0 //	
154	D-MACA/22918/2026	NATIONAL INSURANCE COMPANY LTD., BHUBANESHWAR VS PRADEEP SAHU	SWAPNA RANJAN PATTNAIK VS	// 0 //	
155	D-MACA/22954/2026	CHUMI SAHOO VS MEDICAL OFFICER I/C CUM MEMBER SECRETARY ROGI KALYAN SAMITI C.H.C., ANLABERENI	BISWAJIT MOHANTY VS	// 0 //	
156	D-MACA/22970/2026	CHHOTE MUNDARI VS SABITRI PRADHAN	DINESH KUMAR PATRA VS	// 0 //	
157	D-MACA/23100/2026	D. KUNI DORA VS MOHAMMAD NAJDIK @ NAJEEK	DEBASISH PATNAIK VS	// 0 //	
158	D-MATA/22894/2026	DR. SATYA RANJAN SAHU VS DR. MONALISA PRADHAN	EKTA AGARWAL VS	// 0 //	
159	D-MATA/22985/2026	ARCHANA PANDA	AGNIHOTRA SAHU	//	

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		VS	VS	0	
		SANTOSH TRIPATHY		//	
160	D-MSA/22815/2026	CHANDRAMANI BEHERA	ARYA TRIPATHY	//	
		VS	VS	0	
		M/S. SANJAY INFRASTRUCTURE DEVELOPMENT PVT.LTD., BBSR		//	
161	D-RPFAM/23015/2026	AKSHYA KUMAR SAHOO	GAJENDRANATH ROUT	//	AOR20220004106C202600050
		VS	VS	0	
		PRATIKSHYA SAHOO		//	
162	D-RPFAM/23080/2026	SUKANTA KUMAR RAY	SATYABRATA DASH	//	
		VS	VS	0	
		SMRUTI RAY		//	
163	D-RSA/22927/2026	KRUPASINDHU PRADHAN	M. BALAKRISHNA RAO	//	
		VS	VS	0	
		ALLI PRADHAN		//	
164	D-RSA/23069/2026	SAMBARI MOHANTA	SAMIR KUMAR MISHRA, (SR. ADV.)	//	
		VS	VS	0	
		SUNAMANI SAHU		//	
165	D-RSA/23071/2026	RABINARAYAN TRIPATHY @ RABINDRA KUMAR TRIPATHY	RAMKRISHNAN KASAD BOSE	//	
		VS	VS	0	
		DAMODAR TRIPATHY		//	
166	D-RSA/23089/2026	SODA AMANATYA @ PUJARI	SANGRAM KESHARI ROUT	//	
		VS	VS	0	
		NILAMANI GOUDO @ MATIA		//	
167	D-TRP(C)/22961/2026	B.YESASWI PAVANI @ MAVUDOON YESASWI PAVANI	MOHIT KUMAR SINGH	//	
		VS	VS	0	
		MAVUDOORI SESHACHALA SARMA @ KISHORE		//	
168	D-TRP(C)/23033/2026	SARALA BEHERA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		GIRIDHARI BEHERA		//	
169	D-TRP(C)/23066/2026	SANGRAM KISHORE MOHANTY	RAJ KUMAR ROUT	//	
		VS	VS	0	
		MADHUSMITA JENA		//	
170	D-TRP(C)/23070/2026	SANGHAMITRA NAYAK	AMLAN SHAKTI PAUL	//	
		VS	VS	0	

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171	D-TRP(C)/23087/2026	CHANDAN KUMAR SAHU RESHMA SHEKH VS MOHAMMED JAVED	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600089
172	D-TRPCRL/14733/2026	JYOTSNARANI BEHERA VS MANOJ KUMAR TARAI	PABITRA KUMAR BEHERA VS	//0 ()	
173	D-WA/22804/2026	STATE OF ODISHA VS BARUN KUMAR SAHU	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000200C202600170
174	D-WA/22805/2026	STATE OF ODISHA VS PRADIPTA MOHAN MISHRA	DEBENDRA KUMAR SAHOO,A.G.A VS	// ()	LOD20240000194C202600179
175	D-WA/22854/2026	COMMISSIONER, BMC, BHUBANESWAR VS BIJAYA KUMAR RANA	SAIBRATA RATH VS	// ()	
176	D-WA/22913/2026	BABAJI CHARAN MUDULI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
177	D-WA/22925/2026	JAGABANDU DASH VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// ()	
178	D-WA/22946/2026	UNION OF INDIA VS PRADIPTA SAMAL	SUDIPTO PANDA, (CENTRAL GOVT. STANDING COUNSEL) VS	// ()	
179	D-WA/23049/2026	ODISHA STATE HOUSING BOARD, BHUBANESWAR VS BRUNDABAN DASH	GYANA RANJAN MAHAPATRA VS	// ()	
180	D-WA/23094/2026	SUBODH RANA @ SUBODH KUMAR RANA VS STATE OF ODISHA	SURYAKANTA DASH VS	// ()	
181	D-WA/23107/2026	ANIL KUMAR SUTAR VS HINDUSTAN PETROLEUM CORPORATION LTD.	MANOJ KUMAR MOHANTY VS	// ()	

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182	D-WP(C)/22800/2026	PHOTO SAHU VS PURANDAR SAHU	MAHADEV SAHU VS	// 0 //	AOR20220002238C202600018
183	D-WP(C)/22801/2026	TANUJA KUMARI RAY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
184	D-WP(C)/22802/2026 WP(C)/15546/2026	SANDEEP KUMAR BEURA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
185	D-WP(C)/22806/2026	SUDAM CHARAN BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
186	D-WP(C)/22808/2026	SATYABAN MAHAR VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20260000117C202600025
187	D-WP(C)/22809/2026	SUDAM CHARAN BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
188	D-WP(C)/22810/2026	SUDARSAN MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
189	D-WP(C)/22812/2026	KRUPASINDHU PRADHAN VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20260000117C202600026
190	D-WP(C)/22813/2026	SURYAKANTA NAYAK VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	AOD20260000117C202600027
191	D-WP(C)/22814/2026	SARAT KUMAR NAYAK VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //	
192	D-WP(C)/22816/2026	BIBHUTI BHUSAN SAMAL VS THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	PRANAYA SAHOO VS	// 0 //	
193	D-WP(C)/22817/2026	NIHAR RANJAN SUTAR	SOMA PATNAIK	//	AOD20260000117C202600028

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/22818/2026	SK.JAHIR	BITAS KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/22820/2026	SIMRAN SAHU	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/22821/2026	CAPITAL MOSQUE, KHURDA	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		CHAIRMAN, ODISHA WAKF BOARD, CUTTACK		//	
197	D-WP(C)/22822/2026	RAJU MEHER	SANJAYA KUMAR PANIGRAHI	//	
	WP(C)/15501/2026	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/22823/2026	BIVAN KUMAR	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/22824/2026	BISWA RANJAN PARIDA	AMITABH MISHRA	//	AOR20260000166C202600006
	WP(C)/15607/2026	VS	VS	0	
		OFFICE OF THE HON,BLE LOKAYUKTA, ODISHA		//	
200	D-WP(C)/22825/2026	KALPANA MOHANTY	RAMAKANTA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/22826/2026	MUKESH KAUDI	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/22828/2026	RAJENDRA PRASAD SAHOO	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/22829/2026	JYOTSNAMAYEE PALAI	BANABIHARI RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/22830/2026	KAMALA NAYAK	BANABIHARI RAY	//	
		VS	VS	0	

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205	D-WP(C)/22831/2026	STATE OF ODISHA SAROJINI JENA VS	BANABIHARI RAY VS	// // ()	
206	D-WP(C)/22832/2026 WP(C)/15514/2026	STATE OF ODISHA DIPTI KUMAR PATTANAYAK VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600056
207	D-WP(C)/22833/2026	STATE OF ODISHA JAGANMAY MISHRA VS	NITYANANDA BEHURIA VS	// // ()	
208	D-WP(C)/22834/2026	STATE OF ODISHA RADHAKANTA PRADHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600087
209	D-WP(C)/22835/2026	STATE OF ODISHA SURINDERJEET SINGH BHAMBRA VS	SUJAY SHANKER SINGHDEO VS	// // ()	AOD20230000313C202600022
210	D-WP(C)/22836/2026	STATE OF ODISHA DHANESWAR LENKA VS	SUDHIR KUMAR MALLICK VS	// // ()	
211	D-WP(C)/22837/2026	STATE OF ODISHA SURINDERJEET SINGH BHAMBRA VS	SUJAY SHANKER SINGHDEO VS	// // ()	AOD20230000313C202600021
212	D-WP(C)/22838/2026	STATE OF ODISHA DEBENDRA KUMAR SAHU VS	ASHOK KUMAR BEHERA VS	// // ()	
213	D-WP(C)/22839/2026	STATE OF ODISHA DHANESWAR LENKA VS	SUDHIR KUMAR MALLICK VS	// // ()	
214	D-WP(C)/22840/2026	STATE OF ODISHA DR. LEENA APPICATLAA VS	SOUMYA DEV RAY VS	// // ()	
215	D-WP(C)/22841/2026	INDIAN BANK, BHUBANESWAR DHANESWAR LENKA VS	SUDHIR KUMAR MALLICK VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/22842/2026	MANASI DAS VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
217	D-WP(C)/22843/2026	DHANESWAR LENKA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
218	D-WP(C)/22844/2026	CHANDRASEKHAR ROUT VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
219	D-WP(C)/22845/2026	DHANESWAR LENKA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
220	D-WP(C)/22846/2026	RABINDRANATH SETHI VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
221	D-WP(C)/22847/2026	LOKANATH RATH VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
222	D-WP(C)/22848/2026	SATCHIDANANDA NAYAK VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
223	D-WP(C)/22850/2026	NINUMA DEVI @ PADHI VS STATE OF ODISHA	MAHAMMED FARADISH VS	// 0 //	
224	D-WP(C)/22851/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
225	D-WP(C)/22852/2026	RAJENDRA KUMAR JENA VS STATE OF ODISHA	MAHAMMAD FARADISH VS	// 0 //	
226	D-WP(C)/22853/2026	GOURANG CHARAN MAHAPATRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
227	D-WP(C)/22855/2026	RENUKA MALLICK	MOHAMMED FARADISH	//	

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		VS	VS	()	
228	D-WP(C)/22856/2026	STATE OF ODISHA BRUNDABAN PATRA	MOHAMMED FARADISH	//	
		VS	VS	()	
229	D-WP(C)/22857/2026	STATE OF ODISHA SUGYAN KUMARI DEVI	MOHAMMED FARADISH	//	
		VS	VS	()	
230	D-WP(C)/22858/2026	STATE OF ODISHA MADAN MOHAN MALLICK	MOHAMMED FARADISH	//	
		VS	VS	()	
231	D-WP(C)/22859/2026	STATE OF ODISHA PRAFULLA KUMAR SWAIN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
232	D-WP(C)/22860/2026	STATE OF ODISHA BIPINI KAR	BUDHIRAM DAS	//	
		VS	VS	()	
233	D-WP(C)/22861/2026	STATE OF ODISHA RAJAT KUMAR CHOUDHURY	SWAPNIL ROY	//	AOR20220001600C202600119
		VS	VS	()	
234	D-WP(C)/22862/2026	STATE OF ODISHA PRASANTA KUMAR SINGH	SWAPNIL ROY	//	AOR20220001600C202600118
		VS	VS	()	
235	D-WP(C)/22863/2026	STATE OF ODISHA PRAKASH CHANDRA BEHERA	ASHWARYA DASH	//	AOD20240000012C202600139
		VS	VS	()	
236	D-WP(C)/22864/2026	STATE OF ODISHA BABULA SAHU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
237	D-WP(C)/22865/2026	STATE OF ODISHA SANDEEPTA RANJAN MALLA	SWAPNIL ROY	//	AOR20220001600C202600117
		VS	VS	()	
238	D-WP(C)/22866/2026	STATE OF ODISHA PRAKASH CHANDRA MALLICK	BIRENDRA MOHAPATRA	//	AOR20220003624C202600003
		VS	VS	()	

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239	D-WP(C)/22867/2026	STATE OF ODISHA CHINNARI ANAND RAO VS	IN PERSON VS	// // 0	AOD20260000281C202600001
240	D-WP(C)/22868/2026	STATE OF ODISHA BHAGIRATHI GIRI VS	TUSHAR KANTA NAYAK VS	// // 0	
241	D-WP(C)/22869/2026	STATE OF ODISHA JAGADISH CHANDRA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
242	D-WP(C)/22871/2026	STATE OF ODISHA LOHIT RANJAN MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/22872/2026	PUNJAB NATIONAL BANK, NEW DELHI SEBATI NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
244	D-WP(C)/22873/2026	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
245	D-WP(C)/22874/2026	STATE OF ODISHA BANSIDHAR BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
246	D-WP(C)/22876/2026	STATE OF ODISHA RAJ KUMARI BEHERA VS	SANJIB MOHANTY VS	// // 0	
247	D-WP(C)/22877/2026	STATE OF ODISHA KESHAV CHANDRA MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
248	D-WP(C)/22879/2026	STATE OF ODISHA RAJU KUMAR SINGH VS	SUSANTA KUMAR ROUT VS	// // 0	
249	D-WP(C)/22880/2026	STATE OF ODISHA JABIR ALI KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/22881/2026	DIPAK KUMAR SAHOO VS CHAIRMAN, STATE BANK OF INDIA, MUMBAI	SARAT CHANDRA DASH VS VS	// 0 //	
251	D-WP(C)/22883/2026	SASHIKANTA JENA VS STATE OF ODISHA	BIJAY JENA VS VS	// 0 //	
252	D-WP(C)/22884/2026	SURYANARAYAN SARANGI VS STATE OF ODISHA	LALATENDU SAMAL VS VS	// 0 //	
253	D-WP(C)/22887/2026	DHARMANANDA @ DHARAMA SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS VS	// 0 //	
254	D-WP(C)/22889/2026	DEBENDRA KUMAR PATTNAIK VS STATE OF ODISHA	ARUN KUMAR MISHRA (2) VS VS	// 0 //	
255	D-WP(C)/22891/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	SWARUPANANDA DASH VS VS	// 0 //	
256	D-WP(C)/22893/2026	SATYABRATA PRADHAN VS AUTHORIZED SIGNATORY, AADHAR HOUSING FINANCE LTD, BHUBANESWAR	SACHIDANANDA SAHOO VS VS	// 0 //	
257	D-WP(C)/22895/2026	DR.DEEPAK RAUTRAY VS STATE OF ODISHA	HARIPAD MOHANTY VS VS	// 0 //	
258	D-WP(C)/22896/2026	SUBHAKANTI PATEL VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS VS	// 0 //	
259	D-WP(C)/22897/2026	SRINIBASH MOHANTY VS AUTHORIZED OFFICER, AXIS BANK LTD., BHUBANESWAR	NALINI KANTA DASH VS VS	// 0 //	
260	D-WP(C)/22898/2026	PRAGYAN SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS VS	// 0 //	
261	D-WP(C)/22899/2026	G.SRINIVAS RAO	DURGA PRASAD PANIGRAHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/22901/2026	PANCHANAN NAYAK	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/22902/2026	SANJAY SAHOO	BIPLABA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/22903/2026	THE DY DIRECTOR REGIONAL RESEARCH INSTITUTE, Bhubaneswar	DEEPAK KUMAR PATRA, S.P.C	//	AOR20220001639C202600012
		VS	VS	()	
		THE AUTHORITY UNDER MINIMUM WAGES ACT 1948		//	
265	D-WP(C)/22904/2026	THE DIRECTOR, (M AND HS) STEEL AUTHORITY OF INDIA	BILOX DAS MOHAPATRA	//	
		VS	VS	()	
		SANATAN GOCHHAYAT		//	
266	D-WP(C)/22905/2026 WP(C)/15651/2026	ADEITA KUMAR PARIDA	PARSURAM PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/22907/2026 WP(C)/15639/2026	UMESH KUMAR SHARMA @ UMESH SHARMA	MOHAMMED MUSTAQ ANSARI	//	
		VS	VS	()	
		SUDHANJALI MISHRA		//	
268	D-WP(C)/22910/2026	NARAHARI MAHANTA	RAMESH SAHOO	//	
		VS	VS	()	
		M/S ORISSA SPONGE IRON AND STEEL LTD, KEONJHAR		//	
269	D-WP(C)/22911/2026	IZA SATAPATHY	HARA PRASAD RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/22914/2026	BIKASH KUMAR SAHU	LALIT MOHAN MANGARAJ	//	AOD20230000274C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/22915/2026	BIKASH KUMAR SAHU	LALIT MOHAN MANGARAJ	//	AOD20230000274C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/22916/2026	WILDLEAD SERVICES PRIVATE LIMITED	LALIT MOHAN MANGARAJ	//	AOD20230000274C202600002
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/22917/2026	STATE OF ODISHA SIDA MAJHEE VS	BANSHIDHAR SATAPATHY VS	// // 0	
274	D-WP(C)/22920/2026	STATE OF ODISHA SWARNALATA SINGH VS	SRIKANTA MAHUNTA VS	// // 0	
275	D-WP(C)/22921/2026	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	PRATIK NAYAK VS	// // 0	
276	D-WP(C)/22923/2026	UNION OF INDIA THE MANAGING DIRECTOR, ODISHA STATE WAREHOUSE CORPORATION, BHUBANESWAR VS	H. SINGH VS	// // 0	
277	D-WP(C)/22924/2026	BIJAYLAXMI DAS SURAJ KUMAR MALLICK VS	BISWABIHARI MOHANTY VS	// // 0	
278	D-WP(C)/22926/2026	STATE OF ODISHA BILLO SANA @ BILWA SANA VS	MAHESWAR MOHANTY VS	// // 0	
279	D-WP(C)/22928/2026	STATE OF ODISHA TRAILOKYANATH CHEMI VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202600064
280	D-WP(C)/22929/2026	TAHASILDAR, BHUBANESWAR TRAILOKYANATH CHEMI VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202600065
281	D-WP(C)/22930/2026	TAHASILDAR, BHUBANESWAR PRAGNYAHUTI GURU VS	SUSANTA KUMAR LENKA VS	// // 0	AOR20220001299C202600032
282	D-WP(C)/22932/2026	STATE OF ODISHA HRUSHIKESH MEHER VS	ABHILASH MISHRA VS	// // 0	
283	D-WP(C)/22933/2026	STATE OF ODISHA SANYASI SAHOO VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// // 0 //	

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284	D-WP(C)/22934/2026	RASHMI RANJAN MAJHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
285	D-WP(C)/22935/2026	PRAFULLA KANHAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
286	D-WP(C)/22936/2026	SUBASH CHANDRA SETHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
287	D-WP(C)/22937/2026	RESHMA RANI SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
288	D-WP(C)/22938/2026	SK.ASIF ALI VS UNION OF INDIA	ARIJEET MISHRA VS	// 0 //	
289	D-WP(C)/22939/2026	UMESH KUMAR DHARUA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
290	D-WP(C)/22940/2026	LISHA BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
291	D-WP(C)/22942/2026	DURLLAVA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
292	D-WP(C)/22943/2026	KANHU CHARAN MALLICK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //	
293	D-WP(C)/22944/2026	BHAGIRATHI NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
294	D-WP(C)/22945/2026	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
295	D-WP(C)/22948/2026	TULASI BEHERA	SAIBRATA RATH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/22949/2026	SASMITA PADHY	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/22951/2026	ESITA JHUNJHUNWALA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/22952/2026	PRATAP SAHU	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O, BOUDH		//	
299	D-WP(C)/22955/2026	BHUBANESWAR SINGH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/22956/2026	PUSHPA DHANUKA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/22957/2026	SANJAY KUMAR DAS	SAPAN KUMAR PAL	//	AOD20240000545C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/22958/2026	JYOTIRMAYEE BISWAL	ANUPAM DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/22960/2026	KHAGENDRA ROUT	SAPAN KUMAR PAL	//	AOD20240000545C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/22962/2026	ASWINI KUMAR JENA	SAPAN KUMAR PAL	//	AOD20240000545C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/22963/2026	HPARAPRIYA PADHIARY	SAPAN KUMAR PAL	//	AOD20240000545C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/22964/2026	SANTANU KUMAR SAHOO	SAPAN KUMAR PAL	//	AOD20240000545C202600022
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/22965/2026	STATE OF ODISHA DEBAJYOTI SETHI VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600025
308	D-WP(C)/22966/2026	STATE OF ODISHA GHANASHYAM SINGH VS	RAJIB LOCHAN PATNAIK VS	// // ()	
309	D-WP(C)/22967/2026	STATE OF ODISHA SUDARSAN PATEL VS	AMIT PRASAD BOSE VS	// // ()	
310	D-WP(C)/22968/2026	STATE OF ODISHA UPENDRA PADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
311	D-WP(C)/22973/2026	STATE OF ODISHA NARAYAN MURUDI VS	SHIVSANKAR MOHANTY VS	// // ()	
312	D-WP(C)/22974/2026	STATE OF ODISHA PURANDARA THELA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
313	D-WP(C)/22975/2026	STATE OF ODISHA LAXMINARAYAN EDUCATION TRUST, KHORDHA VS	AMIT PRASAD BOSE VS	// // ()	
314	D-WP(C)/22976/2026	STATE OF ODISHA MIR KHURSHIDUL HAQUE VS	NIRANJAN PANDA VS	// // ()	
315	D-WP(C)/22978/2026	STATE OF ODISHA GADADHAR SADANGI VS	PRANAYA KUMAR MAHARAJ VS	// // ()	
316	D-WP(C)/22980/2026	STATE OF ODISHA BABITA PALLLAI VS	SAIBRATA RATH VS	// // ()	
317	D-WP(C)/22981/2026	STATE OF ODISHA KAMALA KANTA BEHERA VS SUMITRA DAS	AKSHAYA KUMAR SAHOO VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/22982/2026	SWARNA PRAKASH RAUTRAY VS AUTHORISED OFFICER, AXIS BANK LTD., NAYAGARH	KABIRAJ PRADHAN VS	// 0 //	
319	D-WP(C)/22984/2026	ABHIMANYU DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
320	D-WP(C)/22986/2026	SANJIB NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
321	D-WP(C)/22987/2026	KUBER NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
322	D-WP(C)/22988/2026	M/S. SAURAV TRANSPORT UDYOG, SUNDARGARH VS ASSISTANT DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, JHARSUGUDA	SOMANATH MISHRA VS	// 0 //	
323	D-WP(C)/22989/2026	PANKAJINI PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
324	D-WP(C)/22990/2026	M/S.FUTURE CONSTRUCTION, PURI VS M/S.ADIGANGA PROPERTIES PVT.LTD., KOLKATA	GOURI MOHAN RATH VS	// 0 //	
325	D-WP(C)/22991/2026	MANOLI SAMALLA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
326	D-WP(C)/22992/2026	ABHAY SAMAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
327	D-WP(C)/22993/2026	DR. JAYADEV SAHOO VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //	
328	D-WP(C)/22994/2026	SITARANI BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
329	D-WP(C)/22995/2026	RANJAN KUMAR PANIGRAHI	SANGRAM JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/22996/2026	PUSHPA DHANUKA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/22997/2026	MAHENDRA SAHU	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/22998/2026	SANTOSH KUMAR MAHANA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/22999/2026	HEMASAGAR SA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/23000/2026	BHABANI SHANKAR MISHRA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/23001/2026	SK. SADAM @ SK. SADAM HOSEN	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
		THE REVENUE DIVISIONAL COMMISSIONER (C.D.), ODISHA, CUTTACK		//	
336	D-WP(C)/23002/2026	RABINARAYAN DASMANGARAJ	SAPAN KUMAR PAL	//	AOD20240000545C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/23003/2026	GOBINDA CHANDRA BEHERA @ GOBINDA BEHERASIDHARTHA RADHAKRISHNA		//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/23004/2026	MANOJ KUMAR PANIGRAHI	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/23005/2026	ASANTI RAHUL	SAPAN KUMAR PAL	//	AOD20240000545C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/23006/2026	SIBA SANKAR MAHAPATRA @ SHIV SANKAR MAHAPATRA	CHITRA NASHYAM MUDULI	//	AOD20240000001C202600047
		VS	VS	()	

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341	D-WP(C)/23007/2026	ODISHA GRAMYA BANK, RAYAGADA AJAY KUMAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600019
342	D-WP(C)/23008/2026	JYOTIPRAKASH MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600017
343	D-WP(C)/23009/2026	MANORANJAN MAZHI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600016
344	D-WP(C)/23010/2026	ANIL KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()	
345	D-WP(C)/23011/2026	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	
346	D-WP(C)/23012/2026	SUKANTA KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()	
347	D-WP(C)/23014/2026	SUBASH CHANDRA KANHAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()	
348	D-WP(C)/23016/2026	ANUKUL JENA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600024
349	D-WP(C)/23017/2026	SANKARSAN PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600023
350	D-WP(C)/23018/2026	SANTILATA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	
351	D-WP(C)/23019/2026	JAYARAM JARSING VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()	

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352	D-WP(C)/23020/2026	SHASHI KAPUR MAJHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600102
353	D-WP(C)/23021/2026	DOLAMANI KSHETI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
354	D-WP(C)/23022/2026	SUSHANT MUNDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600103
355	D-WP(C)/23023/2026	GOBARDHAN TRIPATHY VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //	AOR20220002374C202600066
356	D-WP(C)/23024/2026	PANDAV DELKI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //	AOD20240000545C202600015
357	D-WP(C)/23025/2026	JITEN KUMAR PARHI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
358	D-WP(C)/23026/2026	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //	AOD20240000545C202600012
359	D-WP(C)/23027/2026	PRANAMITA MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
360	D-WP(C)/23028/2026	SAHEBA BHOSAGAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
361	D-WP(C)/23029/2026	CHITTARANJAN ROUT VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //	AOD20240000545C202600010
362	D-WP(C)/23030/2026	ABDUL NIZAMUDDIN KHAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //	AOD20240000545C202600013
363	D-WP(C)/23031/2026	LAXMAN BHOI	SANGRAM JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/23032/2026	TRUSHAKANTA SAHU	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/23034/2026	DEVI SARAF	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/23035/2026	SACHINDRA KUMAR DASH	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/23037/2026	ROJALIN SAHOO	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		DISTRICT EDUCATION OFFICER, PURI		//	
368	D-WP(C)/23038/2026	LINGARAJ PATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/23039/2026	NARAYAN BANIA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/23040/2026	PRAMOD KUMAR ACHARYA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/23041/2026	SANISCHAR SURUJ	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/23042/2026	CHATURBHUJA SAHU	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/23043/2026	BALARAM NAYAK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/23046/2026	HRUSIKESH TANDI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/23047/2026	STATE OF ODISHA RASMITA SINGH VS	ALOK KUMAR MOHAPATRA VS	// // 0	
376	D-WP(C)/23048/2026	STATE OF ODISHA JANMA BAGH VS	SANGRAM JENA VS	// // 0	
377	D-WP(C)/23050/2026	STATE OF ODISHA SIDHESWAR PRADHAN VS	AMARESH CHANDRA SAMAL VS	// // 0	
378	D-WP(C)/23051/2026	STATE OF ODISHA KAILASH KUMAR SAHU VS	SUBHADUTTA ROURAY VS	// // 0	
379	D-WP(C)/23053/2026	STATE OF ODISHA BIKASH RANJAN PRADHAN VS	SANGRAM JENA VS	// // 0	
380	D-WP(C)/23054/2026	STATE OF ODISHA LAXMIDHAR NAYAK VS	PRNOY MOHANTY VS	// // 0	
381	D-WP(C)/23055/2026	STATE OF ODISHA BHAIKAB CHANDRA MEHER VS	SANGRAM JENA VS	// // 0	
382	D-WP(C)/23057/2026	STATE OF ODISHA RASHMI RANJAN MISHRA VS	SANGRAM JENA VS	// // 0	
383	D-WP(C)/23059/2026	STATE OF ODISHA SURYA KANTA PANDA VS	SHASHI BHUSAN JENA VS	// // 0	
384	D-WP(C)/23060/2026	STATE OF ODISHA PRAVAKAR BHOI VS	LAXMAN BHOI VS	// // 0	
385	D-WP(C)/23061/2026	STATE OF ODISHA RAJANI KANTA PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/23062/2026	BALAKRUSHNA POLAI VS NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT(NABARD), MUMBAI	SAMIR KUMAR MISHRA VS	// 0	
387	D-WP(C)/23063/2026	BAISHNAB CHARAN BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// 0	
388	D-WP(C)/23067/2026	SARAT KUMAR PADHEE VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0	
389	D-WP(C)/23068/2026	PRAVAKAR MANTHAN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0	
390	D-WP(C)/23073/2026	BHAKTI PRAKAS MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0	
391	D-WP(C)/23074/2026	NIRUPAMA MAJHI VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0	
392	D-WP(C)/23075/2026	SASMITA PARIDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0	
393	D-WP(C)/23076/2026	AJAYA KUMAR BEHERA VS STATE OF ODISHA	ASHOK DAS VS	// 0	
394	D-WP(C)/23077/2026	TILOTTAMA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	
395	D-WP(C)/23078/2026	DR.JAYADEV SAHOO VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0	
396	D-WP(C)/23084/2026	BANALATA OJHA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0	
397	D-WP(C)/23086/2026	PRASANNA KUMAR BEHERA	KUNAL KUMAR SWAIN	//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/23088/2026	BANSHIDHAR PATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/23090/2026	KAIBALYA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/23091/2026	SUSHANTA KUMAR MANDAL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/23093/2026	SHAKTI PRASAD DAS	GYANA RANJAN SETHI	//	
		VS	VS	0	
		ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER, CUTTACK		//	
402	D-WP(C)/23095/2026	KUSHA BARIHA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/23097/2026	SATYAJIT UPADHYAYA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/23101/2026	SAPAN JENA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER, CUTTACK		//	
405	D-WP(C)/23102/2026	ASIM MANJUMDAR	KEDAR SANKAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/23103/2026	DEBASHIS NANDA	BIYOTKESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/23104/2026	PREMRAJ BARIHA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/23105/2026	TAPAN KUMAR MALIK	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/23106/2026	ODISHA INFORMATION COMMISSION(SIC), BHUBANESWAR ASHOK KUMAR PATRA VS STATE OF ODISHA	SUJATA JENA VS	// // 0 //	
410	D-WP(C)/23108/2026	BHAGABAN PATTNAIK VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //	
411	D-WP(C)/23109/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
412	D-WP(C)/23110/2026	BIPIN BIHARI SAHU @ BIPIN VS COLLECTOR, SUNDARGARH	PRASANTA KUMAR DAS VS	// 0 //	
413	D-WP(C)/23111/2026	UNION OF INDIA VS KESHAB CHANDRA MANTRY	MILON KUMAR VS	// 0 //	
414	D-WP(C)/23112/2026	TAPAN KUMAR MALIK VS ODISHA INFORMATION COMMISSIONER(SIC), BHUBNESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
415	D-WP(C)/23113/2026	LABANYAMAYEE MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
416	D-WP(C)/23114/2026	KRISHNA AGARWAL VS BANK OF BARODA, CUTTACK	SOUMYAJYOTI BISWAL VS	// 0 //	
417	D-WP(C)/23115/2026	LABANYAMAYEE MOHAPATRA VS PRINCIPAL SECRETARY TO GOVT.DEPT. OF REVENUE AND DISASTER MANAGEMENT DEPT. BHUBANESWAR	GOPINATH MISHRA VS	// 0 //	
418	D-WP(C)/23116/2026	KANHU CHARAN BEHERA VS COLLECTOR, SUNDERGARH	PRASANTA KUMAR DAS VS	// 0 //	
419	D-WP(C)/23117/2026	SANGRAM KESHARI PALAI VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/23118/2026	HAREKRUSHNA RANA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// () //	
421	D-WP(C)/23119/2026	UDAY NATH KHATUA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// () //	
422	D-WPCRL/14657/2026 WPCRL/63/2026	PRASANTA KUMAR PATRA VS STATE OF ODISHA	GOURAV DASH VS	/ /0 () //	
423	D-ABLAPL/14643/2026	JEEVAN @ JEBAN SAMAJDAR VS STATE OF ODISHA	SUBHASISH DAS VS	MOTU /45 /2022 () //	
424	D-ABLAPL/14645/2026	RENUBALA MOHINI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
425	D-ABLAPL/14646/2026	TARAKNATH DEY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /259 /2026 () //	
426	D-ABLAPL/14647/2026	SANJAY SAW VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /198 /2026 () //	
427	D-ABLAPL/14648/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /103 /2024 () //	
428	D-ABLAPL/14650/2026	SUBHANKAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /129 /2026 () //	
429	D-ABLAPL/14651/2026	BAPI PATRA @ SUBAS PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /216 /2026 () //	
430	D-ABLAPL/14653/2026	LALIT MARTHA VS STATE OF ODISHA	BRUNDEBAN ROUT VS	BANAPUR P.S. /144 /2026 () //	
431	D-ABLAPL/14655/2026	PANDABA MUKHI	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /14 /2026	AOR20220002454C202600061

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/14659/2026	SUBRAT KUMAR BHATT	ATUL TRIPATHY	DELANGA /120 /2026	AOD20240000618C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/14660/2026	AMAN SAHU	AMITAV TRIPATHY	PADAMPUR /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/14666/2026	RAJENDRA KUMAR NAYAK	SAPAN KUMAR LENKA	MANCHESWAR P.S. /246 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/14667/2026	BIJAY KUMAR SAHOO	SAPAN KUMAR LENKA	KANPUR /191 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/14673/2026	ASHOK RATH	SARAT KUMAR ACHARYA	KHARABEL NAGAR P.S. /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/14680/2026	SUBRAT MANDAL	DEEPAK KU SAHOO	MARINE PS AT JAMBO /82 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/14681/2026	LALIT KUMAR BEHERA	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/14684/2026	SUNARAM MUNDA	ARJUNA CHARANA BEHERA	BARIPADA SADAR /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/14686/2026	SURENDRA SWAIN	NIRAJ KUMAR SETHI	KHUNTUNI /203 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/14688/2026	BANTI DAS @ DIPU	SK. ZAFARULLA	BALASORE SADAR /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/14693/2026	MANAS KUMAR JENA @ MANAS JENA	PARSURAM PANDA	KHAIRA /123 /2026	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/14701/2026	STATE OF ODISHA MANARANJAN GIRI VS	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /81 /2026 ()	
444	D-ABLAPL/14703/2026	STATE OF ODISHA GANESWAR MAHANTA VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR TOWN /639 /2025 ()	AOR20220001661C202600006
445	D-ABLAPL/14706/2026	STATE OF ODISHA CHHOTA KALIA @ TAYAB KHAN VS	AMULYA RATNA PANDA VS	// GURUDIJHATIA /113 /2026 ()	
446	D-ABLAPL/14707/2026	STATE OF ODISHA USHAKANTA MALLIK @ BABULI VS	AMULYA RATNA PANDA VS	// GOPALPUR /96 /2026 ()	
447	D-ABLAPL/14709/2026	STATE OF ODISHA SAGAR NAIK @ SAGAR VS	DIBYA JYOTI SAHOO VS	// RAYAGADA TOWN /91 /2026 ()	AOD20240000587C202600087
448	D-ABLAPL/14715/2026	STATE OF ODISHA PRANABALLABHA KAR @ DINESH KUMAR KAR VS	ARIJEET MISHRA VS	// BANKI /180 /2024 ()	
449	D-ABLAPL/14716/2026	STATE OF ODISHA BISHNU PRIYA MANDAL VS	DILLIP KUMAR SAHOO VS	// BHOGRAI /139 /2026 ()	
450	D-ABLAPL/14717/2026	STATE OF ODISHA MAGI @ NIRANJAN PRADHAN VS	BIKRAM KEASHARI RAJ VS	// BAIDESWAR /85 /2021 ()	
451	D-ABLAPL/14719/2026	STATE OF ODISHA RAJKISHORE CHOUDHURY VS	SHYAM NARESH MOHANTY VS	// //0 ()	
452	D-ABLAPL/14731/2026	STATE OF ODISHA RAJESH NAG VS	AMITAV TRIPATHY VS	// PADAMPUR /58 /2026 ()	
453	D-ABLAPL/14732/2026	STATE OF ODISHA CHAKRADHAR BISWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// GADISAGADA /95 /2015 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/14735/2026	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	BALUGAON P.S. /88 /2020 () //	
455	D-ABLAPL/14736/2026	PRABHAKAR BARIK VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /200 /2026 () //	
456	D-ABLAPL/14737/2026	BHARAT DALAI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BALIANTA P.S. /221 /2026 () //	
457	D-ABLAPL/14739/2026	VICTIMS MOTHER IN LAW VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /61 /2026 () //	
458	D-ABLAPL/14741/2026	MANAS KUMAR MAHUNTA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	RAJKANIKA /232 /2026 () //	
459	D-ABLAPL/14742/2026	SAMBHUA @ DHANANJAY JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /68 /2026 () //	
460	D-ABLAPL/14747/2026	AJAYA KUMAR ROUT VS STATE OF ODISHA(VIG.)	SAPAN KUMAR LENKA VS	CUTTACK VIGILANCE /3 /2026 () //	
461	D-ABLAPL/14754/2026	SK. ALAMUDDIN @ SK ALLABUDDIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /219 /2026 () //	AOD20240000012C202600140
462	D-ABLAPL/14755/2026	TAPAN KUMAR SAHU @ TAPAN KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA VARMA VS	CUTTACK VIGILANCE /30 /2016 () //	
463	D-ABLAPL/14757/2026	PARSHURAM BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	GOPALPUR /107 /2026 () //	
464	D-ABLAPL/14758/2026	PRANAB NAYAK @ PRANAB NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOCITY PS /162 /2026 () //	AOR20220001736C202600104
465	D-ABLAPL/14759/2026	SATYAJIT NAYAK	BIJAY KUMAR BEHERA	SAHID NAGAR P.S. /225 /2026	AOR20220001736C202600103

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/14761/2026	SK. ASRAF	PRIYA RANJAN SINGH	PATTAMUNDAI MODEL /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/14762/2026	ASHUTOSH PRADHAN	RANJIT MOHANTY	MAHILA P.S. BUXIBAZAR /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/14764/2026	AKASHA KUMAR JENA	BIRAJA PRASAD NANDA	GOPALPRASAD /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/14767/2026	KABIRA KHOSLA @ KABIR	AMIT KUMAR SAHU	KAKIRIGUMMA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/14770/2026	MANOJ KUMAR SAHOO	SIDDHARTH GOUTAM DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/14772/2026	BIJAY KUMAR BISWAL	SANJIB KUMAR BHANJADEO	Bamapada (Industrial Area) /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/14775/2026	BAMADEB MALIK	ANIRUDHA DAS	BOUDH /125 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/14777/2026	SIDHANT KUMAR BISWAL	RAJA KUMAR PATI	BADAGODA P.S. /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/14781/2026	RABINDRA BEHERA	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /297 /2026	AOD20240000170C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/14782/2026	SAROJINI BEHERA	SUBHAM SHARMA	/ /	AOD20220003503C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/14787/2026	MAHESWAR BARIK	DEEPAK GOCHHAYAT	DHAMNAGAR /200 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		STATE OF ODISHA			
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ORISSA HIGH COURT

MISC CASES FILED on :15/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/22815/2026 MSA/ /	CHANDRAMANI BEHERA MP	ARYA TRIPATHY	36/2026
2	D-TRPCRL/14167/2026 TRPCRL/45/2026	DAKOJU VENKAT RAO MP	BEDA PRAKASH PANDA	37/2026
3	D-MSA/22815/2026 MSA/ /	CHANDRAMANI BEHERA MP	ARYA TRIPATHY	37/2026
4	D-MSA/22815/2026 MSA/ /	CHANDRAMANI BEHERA MP	ARYA TRIPATHY	38/2026
5	D-TRPCRL/14733/2026 TRPCRL/ /	JYOTSNARANI BEHERA MP	PABITRA KUMAR BEHERA	38/2026
6	D-CRLLP/14798/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	45/2026
7	D-CRLMP/39068/2025 CRLMP/100/2026	SARITA PARICHHA MP		138/2026
8	D-CMAPL/25023/2025 CMAPL/247/2025	MANAGING COMMITTEE OF PARBATI GIRLS HIGH SCHOOL, MAYURBHANJ MP		146/2026
9	D-CMAPL/819/2022 CMAPL/819/2022	RASMITA MAJHI@KHATUA MP	PRATIK DASH	147/2026
10	D-LAA/22912/2026 LAA/ /	BASANTA SETHY MP	KISHORE KUMAR JENA	176/2026
11	D-TRP(C)/22961/2026 TRP(C)/ /	B.YESASWI PAVANI @ MAVUDOON YESASWI PAVANI MP	SWIRMANIA@BHRODA YESASWI PAVANI	176/2026
12	D-TRP(C)/23033/2026 TRP(C)/ /	SARALA BEHERA MP	SUKANTA KUMAR NAYAK	177/2026
13	D-TRP(C)/23066/2026 TRP(C)/ /	SANGRAM KISHORE MOHANTY MP	RAJ KUMAR ROUT	178/2026
14	D-TRP(C)/23070/2026 TRP(C)/ /	SANGHAMITRA NAYAK MP	AMLAN SHAKTI PAUL	179/2026
15	D-RPFAM/33094/2025 RPFAM/254/2025	RAKESH KUMAR TRIPATHY MP	AMITAV TRIPATHY	218/2026
16	D-RPFAM/23015/2026 RPFAM/ /	AKSHYA KUMAR SAHOO MP	GAJENDRANATH ROUT	219/2026
17	D-RPFAM/23015/2026 RPFAM/ /	AKSHYA KUMAR SAHOO MP	GAJENDRANATH ROUT	220/2026
18	D-RVWPET/14643/2026 RVWPET/130/2026	BISHNU CHARAN BEHERA MP	ADV.	245/2026
19	D-MATA/34/2012 MATA/34/2012	BIDHUBASINI NAYAK MP		313/2026
20	D-MATA/22985/2026 MATA/ /	ARCHANA PANDA MP	AGNIHOTRA SAHU	314/2026
21	D-CONTC/51636/2025 CONTC/6099/2025	BALAKRUSHNA PATRA MP	KRISHNA CHANDRA SAHU , S.PRADHAN, D.K.MAHALLIK	351/2026
22	D-CONTC/8965/2023 CONTC/8965/2023	AMULYA KUMAR MUDULI MP	M/S SRI SADASIVA PATRA,S.RATH,A.ROUT	352/2026
23	D-CONTC/12369/2026 CONTC/1685/2026	ROHIT ROSHAN MOHANTY MP	ANUPAM DASH	353/2026
24	D-CONTC/50015/2025 CONTC/6239/2025	MAMITA DAS MP		354/2026
25	D-CONTC/50010/2025 CONTC/6199/2025	BIBHUTI BHUSAN DASH MP		355/2026
26	D-CONTC/8966/2023	SATYABADI NAYAK	M/S SRI SADASIVA PATRA,S.RATH,A.ROUT	

	CONTC/8966/2023	MP		356/2026
27	D-CONTC/8964/2023	BHAGABAT BEHERA	M/S SRI SADASIVA PATRA,S.RATH,A.ROUT	
	CONTC/8964/2023	MP		357/2026
28	D-BLAPL/9940/2026	DHIRAJ KUMAR SAH @ DHIRAJ SAH	AJIT KUMAR RAUT	
	BLAPL/3244/2026	MP		357/2026
29	D-BLAPL/12940/2026	ADITYA KUMAR MOHAPATRA	DEBABRATA PRADHAN	
	BLAPL/4520/2026	MP		358/2026
30	D-CONTC/43857/2025	TANUJA PATRA	M/S Manoj Kumar Mohanty	
	CONTC/5789/2025	MP		358/2026
31	D-BLAPL/8606/2026	MANORANJAN KANDI @ DHAKU		
	BLAPL/2843/2026	MP		359/2026
32	D-BLAPL/2818/2022	AMRITA KUMARI		
	BLAPL/2818/2022	MP		360/2026
33	D-BLAPL/39861/2025	SHYAMLAL PRADHAN		
	BLAPL/13695/2025	MP		361/2026
34	D-BLAPL/9561/2026	BUBAI @ GOPAL BOSE	PRASANT KUMAR BARIK	
	BLAPL/3179/2026	MP		362/2026
35	D-CRLREV/40849/2025	BISWANATH PARIDA@TUNA	SIDHESWAR RATH	
	CRLREV/366/2026	MP		599/2026
36	D-CRLREV/14664/2026	AAKANKSHYA PANI	MITALEE JESTHI	
	CRLREV/ /	MP		600/2026
37	D-CRLREV/40849/2025	BISWANATH PARIDA@TUNA	SIDHESWAR RATH	
	CRLREV/366/2026	MP		601/2026
38	D-CRLREV/14664/2026	AAKANKSHYA PANI	MITALEE JESTHI	
	CRLREV/ /	MP		602/2026
39	D-CRLREV/11722/2026	BIMAL CHHATAR	PRASHANTA KUMAR NAYAK	
	CRLREV/301/2026	MP		603/2026
40	D-RSA/317/2009	SRIDHAR DASH	MR.A.R.PANDA	
	RSA/317/2009	MP		808/2026
41	D-RSA/6821/2026	SK.TALIM ALI	MANOJ KUMAR PATI	
	RSA/254/2026	MP		809/2026
42	D-RSA/6821/2026	SK.TALIM ALI	MANOJ KUMAR PATI	
	RSA/254/2026	MP		810/2026
43	D-RSA/21792/2026	BENUDHAR BAGARTI@BAGARTY	SOUMYA MISHRA	
	RSA/250/2026	MP		811/2026
44	D-RSA/22927/2026	KRUPASINDHU PRADHAN	M. BALAKRISHNA RAO	
	RSA/ /	MP		812/2026
45	D-RSA/19559/2026	RANJAN CHANDRA KAR	NIRANJAN LENKA	
	RSA/ /	MP		813/2026
46	D-RSA/20400/2026	REBATI SAHOO	MAMATA MISHRA	
	RSA/ /	MP		814/2026
47	D-RSA/395/2023	BHARATI BEHURA	MANOJ KUMAR MOHANTY	
	RSA/395/2023	MP		815/2026
48	D-RSA/23071/2026	RABINARAYAN TRIPATHY @ RABINDRA KUMAR PRASAD BOSE		
	RSA/ /	MP		816/2026
49	D-RSA/23071/2026	RABINARAYAN TRIPATHY @ RABINDRA KUMAR PRASAD BOSE		
	RSA/ /	MP		817/2026
50	D-ABLAPL/5459/2026	RAJENDRA PALAI		
	ABLAPL/2360/2026	MP		818/2026
51	D-ABLAPL/9109/2026	PINKI @ BASANTI BHARASAGAR		
	ABLAPL/3779/2026	MP		819/2026
52	D-ABLAPL/9111/2026	NANDINI BHARASAGAR		
	ABLAPL/3809/2026	MP		820/2026
53	D-ABLAPL/201/2026	RAJYAPAL BADHIA @ RAJPAL LUHA	GOUTAM KUMAR ROUSTRAY	
	ABLAPL/152/2026	MP		821/2026
54	D-ABLAPL/6474/2026	KUNU BENIA @ RAMA BENIA	PRASANTA KUMAR SAHOO	
	ABLAPL/2982/2026	MP		822/2026
55	D-ABLAPL/5200/2026	RUPADHAR MAJHI @ RUPADHARA MAJHI		
	ABLAPL/2295/2026	MP		823/2026
56	D-ABLAPL/12676/2026	VICKY PRASAD GUPTA @ VICKY GUPTA		
	ABLAPL/5002/2026	MP		824/2026
57	D-ABLAPL/8853/2026	PRADEEP SAHOO @ PRADEEP KUMAR SAHOO		
	ABLAPL/3676/2026	MP		825/2026

58	D-ABLAPL/9760/2026 ABLAPL/3995/2026	KIRAN MOHANTY MP		826/2026
59	D-ABLAPL/5701/2026 ABLAPL/2397/2026	PRADEEP KUMAR MOHAPATRA MP		827/2026
60	D-ABLAPL/20704/2025 ABLAPL/8238/2025	PUSPANJALI PATRA MP		828/2026
61	D-ABLAPL/10405/2026 ABLAPL/4206/2026	PRAFULLA KARNA @ PRAFULLA LUHA MP	PRITAM KUMAR MALLICK	829/2026
62	D-FAO/22827/2026 FAO/ /	BISWAMBAR TRIPATHY MP	PRATAP CHANDRA CHHINCHANI	839/2026
63	D-FAO/22950/2026 FAO/ /	MANAGING COMMITTEE OF BASANTA DESAI MP	SUBIR KUMAR PATIL, GUNDEBANDHA	840/2026
64	D-FAO/23052/2026 FAO/ /	RABIN KUMAR PADHY MP	KUNAL KUMAR SWAIN	841/2026
65	D-FAO/23056/2026 FAO/ /	JAGATANANDA PRADHAN MP	KUNAL KUMAR SWAIN	842/2026
66	D-CMP/22807/2026 CMP/ /	RENUBALA ROUT MP	BHASKAR CHANDRA PANDA	962/2026
67	D-CMP/22849/2026 CMP/ /	GEETANJALI PAL MP	ASHOK KUMAR MOHANTY	963/2026
68	D-CMP/8222/2026 CMP/409/2026	KHALIL KHAN MP		964/2026
69	D-CMP/22900/2026 CMP/ /	RANJIT @ RANJIT KUMAR BOSE MP	DWARIKA PRASAD MOHANTY	965/2026
70	D-CMP/22919/2026 CMP/ /	MOHAN SAHU MP	MAHESWAR MOHANTY	966/2026
71	D-CMP/22922/2026 CMP/ /	SULOCHANA BHUYAN MP	KISHORE KUMAR MISHRA	967/2026
72	D-CMP/22971/2026 CMP/ /	YASMIN PARWIN MP	AMIT PRASAD BOSE	968/2026
73	D-CMP/22979/2026 CMP/ /	BIJAY KUMAR BHUYAN MP	DWARIKA PRASAD MOHANTY	969/2026
74	D-CMP/22972/2026 CMP/ /	BASANTA KUMAR BAGHAR @ BASANTA MP	SIDHARTHA MISHRA	970/2026
75	D-CMP/22953/2026 CMP/ /	YASMIN PARWIN MP	AMIT PRASAD BOSE	971/2026
76	D-CMP/23064/2026 CMP/ /	AJAY KUMAR RATH MP	JAGAJIBAN PRADHAN	972/2026
77	D-CMP/23065/2026 CMP/ /	DHIRENDRA KUMAR SAHU @ DHIRENDRA MP	AYOJIT NARANJAN DEO	973/2026
78	D-CMP/23092/2026 CMP/ /	MADHUSUDAN BEHERA MP	ASHOK DAS	974/2026
79	D-MACA/1146/2023 MACA/1146/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE MP	SHRIRAM GENERAL COMPANY LTD.	1140/2026
80	D-MACA/22811/2026 MACA/ /	PINKI MALLICK MP	PRADEEP KUMAR MISHRA	1141/2026
81	D-MACA/40491/2024 MACA/1026/2024	ORIENTAL INSURANCE COMPANY LTD., MP	SOMNATH PUROY	1142/2026
82	D-MACA/22819/2026 MACA/ /	MUNU PANDEY MP	BIRANCHI NARAYAN RATH	1143/2026
83	D-MACA/22878/2026 MACA/ /	MANAGER, T.P HUB, M/S. ORIENTAL INSURANCE MP	FRANCESCO KUNDA B B B BHANTY	1144/2026
84	D-MACA/22878/2026 MACA/ /	MANAGER, T.P HUB, M/S. ORIENTAL INSURANCE MP	FRANCESCO KUNDA B B B BHANTY	1145/2026
85	D-MACA/22954/2026 MACA/ /	CHUMI SAHOO MP	BISWAJIT MOHANTY	1146/2026
86	D-MACA/22954/2026 MACA/ /	CHUMI SAHOO MP	BISWAJIT MOHANTY	1147/2026
87	D-MACA/23100/2026 MACA/ /	D. KUNI DORA MP	DEBASISH PATNAIK	1148/2026
88	D-MACA/23100/2026 MACA/ /	D. KUNI DORA MP	DEBASISH PATNAIK	1149/2026
89	D-CRLMC/5821/2026	BHAGIRATHI BALABANTRAY	NIRANJAN LENKA	

	CRLMC/706/2026	MP		1296/2026
90	D-CRLMC/39857/2025	HAREKRISHNA PANDA @ HARE KRUSHNA PANDA	UP DASH	
	CRLMC/5578/2025	MP		1297/2026
91	D-CRLMC/14683/2026	MADHUSMITA MOHANTY	BIBHU PRASAD DAS	
	CRLMC/ /	MP		1298/2026
92	D-CRLMC/14679/2026	DR. PRABHU CHARAN MOHANTY	SRINIVAS MOHANTY	
	CRLMC/ /	MP		1299/2026
93	D-CRLMC/1916/2022	MIR TAJUDDIN	SAMAYA KUMAR RAY	
	CRLMC/1916/2022	MP		1300/2026
94	D-CRLMC/14679/2026	DR. PRABHU CHARAN MOHANTY	SRINIVAS MOHANTY	
	CRLMC/ /	MP		1301/2026
95	D-CRLMC/14700/2026	DR. DEEPAK PADHI	DEEPALI MAHAPATRA	
	CRLMC/ /	MP		1302/2026
96	D-CRLMC/844/2026	BIKASH KUMAR KHATUA		
	CRLMC/266/2026	MP		1303/2026
97	D-CRLMC/14721/2026	MAMATA PATEL	SUNIL KUMAR PANDA	
	CRLMC/ /	MP		1304/2026
98	D-CRLMC/11546/2026	PRATYUSA PRASANNA KAR	DIPTI RANJAN MOHAPATRA	
	CRLMC/ /	MP		1305/2026
99	D-CRLMC/14155/2026	SARBESWAR BEHERA	SIDDHANT SARANGI	
	CRLMC/ /	MP		1306/2026
100	D-CRLMC/14712/2026	PRIYADARSAN ROUT	PRABIR KUMAR RAY	
	CRLMC/ /	MP		1307/2026
101	D-CRLMC/14155/2026	SARBESWAR BEHERA	SIDDHANT SARANGI	
	CRLMC/ /	MP		1308/2026
102	D-CRLMC/14752/2026	AJAYA SINGH	RABINDRA NATH PRUSTY	
	CRLMC/ /	MP		1309/2026
103	D-CRLMC/14753/2026	JHARANA DALEI	SMITA RANJAN PATNAIK	
	CRLMC/ /	MP		1310/2026
104	D-CRLMC/38384/2025	SARFARAZ KHAN		
	CRLMC/5379/2025	MP		1311/2026
105	D-CRLMC/14793/2026	TRINATH BEHERA @ GAYA BEHERA	ASHOK DAS	
	CRLMC/ /	MP		1312/2026
106	D-CRLMC/14794/2026	MANOJ KUMAR DEBATA	ATMAJIT MANMITH DAS	
	CRLMC/ /	MP		1313/2026
107	D-CRLMC/14794/2026	MANOJ KUMAR DEBATA	ATMAJIT MANMITH DAS	
	CRLMC/ /	MP		1314/2026
108	D-CRLMC/14795/2026	CHINMAYA PANDA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1315/2026
109	D-CRLMC/14797/2026	BIBEK SHANI	BIKRAM KESHARI SAHU	
	CRLMC/ /	MP		1316/2026
110	D-CRLA/327/2023	BABULI KUDEI@KHANDIA	MR. PRAMOD CHANDRA SEJPADA	
	CRLA/327/2023	MP		1331/2026
111	D-CRLA/27130/2024	KRUSHNA CHANDRA KANHAR@KAANR	TRILOCHAN NANDA	
	CRLA/904/2024	MP		1332/2026
112	D-CRLA/14662/2026	SUDHANSU SEKHAR SAHOO	BIPIN KUMAR NAYAK	
	CRLA/ /	MP		1333/2026
113	D-CRLA/14662/2026	SUDHANSU SEKHAR SAHOO	BIPIN KUMAR NAYAK	
	CRLA/ /	MP		1334/2026
114	D-CRLA/34061/2025	SRITAM PRADHAN@KABULI	AJAYA KUMAR MOHARANA	
	CRLA/1292/2025	MP		1335/2026
115	D-CRLA/511/2022	NILAKANTHA PRADHAN	BINI MISHRA,NEPOLEON SAHANI, BIBHU PRASAD DAS, S.PATTANAYAK	
	CRLA/511/2022	MP		1336/2026
116	D-CRLA/550/2023	NIHESWAR PRADHAN	SUSANTA KUMAR MISHRA	
	CRLA/550/2023	MP		1337/2026
117	D-CRLA/919/2026	ABHI BHATRA	JYOTIRMAYA SAHOO	
	CRLA/103/2026	MP		1338/2026
118	D-CRLA/14331/2026	GOPAL PANGI	TARINI PANIGRAHI	
	CRLA/ /	MP		1339/2026
119	D-CRLA/14331/2026	GOPAL PANGI	TARINI PANIGRAHI	
	CRLA/ /	MP		1340/2026
120	D-CRLA/35798/2024	RAMAKRUSHNA PRADHAN	BHABANI SHANKAR DASPARIDA	
	CRLA/1219/2024	MP		1341/2026

121	D-CRLA/14729/2026 CRLA/ /	SUBHALAXMI DAS MP	RUDRA NARAYAN PARIJA	1342/2026
122	D-CRLA/14743/2026 CRLA/ /	BIRANCHI NARAYAN DASH MP	DIPTI RANJAN MOHAPATRA	1343/2026
123	D-CRLA/14743/2026 CRLA/ /	BIRANCHI NARAYAN DASH MP	DIPTI RANJAN MOHAPATRA	1344/2026
124	D-CRLA/14743/2026 CRLA/ /	BIRANCHI NARAYAN DASH MP	DIPTI RANJAN MOHAPATRA	1345/2026
125	D-WA/22854/2026 WA/ /	COMMISSIONER, BMC, BHUBANESWAR MP	SAIBRATA RATH	1797/2026
126	D-WA/22854/2026 WA/ /	COMMISSIONER, BMC, BHUBANESWAR MP	SAIBRATA RATH	1798/2026
127	D-WA/22854/2026 WA/ /	COMMISSIONER, BMC, BHUBANESWAR MP	SAIBRATA RATH	1799/2026
128	D-WA/22804/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1800/2026
129	D-WA/22804/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1801/2026
130	D-WA/22805/2026 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A	1802/2026
131	D-WA/22805/2026 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A	1803/2026
132	D-WA/22913/2026 WA/ /	BABAJI CHARAN MUDULI MP	BANSHIDHAR SATAPATHY	1804/2026
133	D-WA/22925/2026 WA/ /	JAGABANDU DASH MP	ANUP KUMAR MOHAPATRA	1805/2026
134	D-WA/22946/2026 WA/ /	UNION OF INDIA MP	SUDIPTO PANDA, (CENTRAL GOVT. STANDING COUNSEL)	1806/2026
135	D-WA/22946/2026 WA/ /	UNION OF INDIA MP	SUDIPTO PANDA, (CENTRAL GOVT. STANDING COUNSEL)	1807/2026
136	D-WA/4602/2026 WA/266/2026	PARADIP PORT AUTHORITY, JAGATSINGHPUR MP	HARITHA MUKHERJI	1808/2026
137	D-WA/23049/2026 WA/ /	ODISHA STATE HOUSING BOARD, BHUBANESWAR MP	ANANJAN MAHAPATRA	1809/2026
138	D-WA/23049/2026 WA/ /	ODISHA STATE HOUSING BOARD, BHUBANESWAR MP	ANANJAN MAHAPATRA	1810/2026
139	D-WA/23107/2026 WA/ /	ANIL KUMAR SUTAR MP	MANOJ KUMAR MOHANTY	1811/2026
140	D-WP(C)/879/2026 WP(C)/2016/2026	JEEVANDHARA NURSING HOME, NILADRUMSHAI MP	SHREYAN KUMAR SHARMA, MITALEE JESTHI	9493/2026
141	D-WP(C)/16213/2026 WP(C)/11726/2026	GHANASHYAM SAHOO MP	BIBHUTI BHUSAN SWAIN	9494/2026
142	D-WP(C)/22802/2026 WP(C)/15546/2026	SANDEEP KUMAR BEURA MP	JNYANANANDA PANDA	9495/2026
143	D-WP(C)/16214/2026 WP(C)/11762/2026	ASHISH KUMAR TRIPATHY MP	BIBHUTI BHUSAN SWAIN	9496/2026
144	D-WP(C)/22459/2026 WP(C)/15586/2026	MEENA DEI MP	AKSHAYA KUMAR NAYAK	9497/2026
145	D-WP(C)/22816/2026 WP(C)/ /	BIBHUTI BHUSAN SAMAL MP	PRANAYA SAHOO	9498/2026
146	D-WP(C)/22818/2026 WP(C)/ /	SK.JAHIR MP	BITAS KUMAR SWAIN	9499/2026
147	D-WP(C)/13607/2026 WP(C)/10152/2026	NCC LTD, NCC HOUSE, MADHAPUR, HYDERABAD MP		9500/2026
148	D-WP(C)/22822/2026 WP(C)/15501/2026	RAJU MEHER MP	SANJAYA KUMAR PANIGRAHI	9501/2026
149	D-WP(C)/22823/2026 WP(C)/ /	BIVAN KUMAR MP	BIBHUTI BHUSAN PANDA	9502/2026
150	D-WP(C)/22820/2026 WP(C)/ /	SIMRAN SAHU MP	BIBHUTI BHUSAN PANDA	9503/2026
151	D-WP(C)/21222/2026 WP(C)/ /	RAMARAO VOONA MP	PRABHAKAR SABAT	9504/2026
152	D-WP(C)/16762/2026	BASANTA KUMAR HATI	SOUMYA MISHRA, G.N. PARIDA	

	WP(C)/11828/2026	MP		9505/2026
153	D-WP(C)/30566/2025 WP(C)/21536/2025	JASMIN DALAI MP	MANORANJAN PADHY	9506/2026
154	D-WP(C)/26587/2024 WP(C)/15424/2024	BHARATI ROUT MP	NIRANJAN LENKA	9507/2026
155	D-WP(C)/42235/2025 WP(C)/29974/2025	RAMAKRUSHNAPUR GPLF, RK.PUR, BHADRA MP	PRASANTA KUMAR SATAPATHY	9508/2026
156	D-WP(C)/22832/2026 WP(C)/15514/2026	DIPTI KUMAR PATTANAYAK MP	KANANBALA ROY CHOUDHURY	9509/2026
157	D-WP(C)/22824/2026 WP(C)/15607/2026	BISWA RANJAN PARIDA MP	AMITABH MISHRA	9510/2026
158	D-WP(C)/22824/2026 WP(C)/15607/2026	BISWA RANJAN PARIDA MP	AMITABH MISHRA	9511/2026
159	D-WP(C)/22840/2026 WP(C)/ /	DR. LEENA APPICATLAA MP	SOUMYA DEV RAY	9512/2026
160	D-WP(C)/13530/2026 WP(C)/9883/2026	BHARAT BHUSAN SATPATHY MP	SHASHI BHUSAN JENA	9513/2026
161	D-WP(C)/13790/2026 WP(C)/9962/2026	CHINMAY RANJAN BISWAL MP	SHASHI BHUSAN JENA	9514/2026
162	D-WP(C)/13528/2026 WP(C)/9732/2026	SUBRAT KUMAR JENA MP	SHASHI BHUSAN JENA	9515/2026
163	D-WP(C)/41533/2024 WP(C)/24495/2024	SAMALESWARI REGIONAL COOPERATIVE MP	SITAPATI PRODUCERS UNION LTD	9516/2026
164	D-WP(C)/47402/2025 WP(C)/32994/2025	SHRI GOPINATH DEV JEW BIJE, BHINGARDA MP	DEEPA MAHAPATRA	9517/2026
165	D-WP(C)/22859/2026 WP(C)/ /	PRAFULLA KUMAR SWAIN MP	PRAFULLA KUMAR MOHAPATRA	9518/2026
166	D-WP(C)/22868/2026 WP(C)/ /	BHAGIRATHI GIRI MP	TUSHAR KANTA NAYAK	9519/2026
167	D-WP(C)/43123/2025 WP(C)/29906/2025	SIMA RANI DAS MP	SIBASIS SAMANTARAY	9520/2026
168	D-WP(C)/31734/2023 WP(C)/31734/2023	PRAMOD KUMAR BINDHANI MP	PAMI RATH	9521/2026
169	D-WP(C)/22873/2026 WP(C)/ /	GOBINDA CHANDRA SAHOO MP	TUSHAR KANTA NAYAK	9522/2026
170	D-WP(C)/19307/2026 WP(C)/14272/2026	RAMESH CHANDRA BISHI MP	LALATENDU SAMAL	9523/2026
171	D-WP(C)/22880/2026 WP(C)/ /	JABIR ALI KHAN MP	SATYAJIT MOHAPATRA	9524/2026
172	D-WP(C)/22891/2026 WP(C)/ /	BIDYADHAR SAHOO MP	SWARUPANANDA DASH	9525/2026
173	D-WP(C)/22893/2026 WP(C)/ /	SATYABRATA PRADHAN MP	SACHIDANANDA SAHOO	9526/2026
174	D-WP(C)/22897/2026 WP(C)/ /	SRINIBASH MOHANTY MP	NALINI KANTA DASH	9527/2026
175	D-WP(C)/16598/2026 WP(C)/12965/2026	RUKSANA PARBIN MP	MAHESWAR MOHANTY	9528/2026
176	D-WP(C)/22902/2026 WP(C)/ /	SANJAY SAHOO MP	BIPLABA MOHANTY	9529/2026
177	D-WP(C)/22904/2026 WP(C)/ /	THE DIRECTOR, (M AND HS) STEEL AUTHORITY OF INDIA MP	CHITRA DEVI PATIL	9530/2026
178	D-WP(C)/15243/2026 WP(C)/10599/2026	RAJKUMAR NAG MP	DIPTI RANJAN BHOKTA	9531/2026
179	D-WP(C)/33307/2023 WP(C)/33307/2023	PRAMOD KUMAR BINDHANI MP	PAMI RATH	9532/2026
180	D-WP(C)/22905/2026 WP(C)/15651/2026	ADEITA KUMAR PARIDA MP	PARSURAM PANDA	9533/2026
181	D-WP(C)/35923/2025 WP(C)/15211/2026	M/S. PERFECT MEDICAL STORE, JAGATSINGPUR MP	MOHAN KUMAR MOHANTY	9534/2026
182	D-WP(C)/22907/2026 WP(C)/15639/2026	UMESH KUMAR SHARMA @ UMESH SHARMA MP	MOHAMMED MUSTAQ ANSARI	9535/2026
183	D-WP(C)/22910/2026 WP(C)/ /	NARAHARI MAHANTA MP	RAMESH SAHOO	9536/2026

184	D-WP(C)/22903/2026 WP(C)/ /	THE DY DIRECTOR REGIONAL RESEARCH AND TRAINING CENTRE, RAIPUR MP	ANAND KUMAR MISHRA	SEP. C	9537/2026
185	D-WP(C)/22923/2026 WP(C)/ /	THE MANAGING DIRECTOR, ODISHA STATE WATER SUPPLY CORPORATION MP	ANAND KUMAR MISHRA	BHUBANESWAR	9538/2026
186	D-WP(C)/6511/2026 WP(C)/5365/2026	HEMANTA BEHERA MP	ATUL TRIPATHY		9539/2026
187	D-WP(C)/18539/2026 WP(C)/13368/2026	MANOJ KUMAR NAYAK MP			9540/2026
188	D-WP(C)/22924/2026 WP(C)/ /	SURAJ KUMAR MALLICK MP	BISWABIHARI MOHANTY		9541/2026
189	D-WP(C)/22926/2026 WP(C)/ /	BILLO SANA @ BILWA SANA MP	MAHESWAR MOHANTY		9542/2026
190	D-WP(C)/22933/2026 WP(C)/ /	SANYASI SAHOO MP	DIPTI RANJAN BHOKTA		9545/2026
191	D-WP(C)/22928/2026 WP(C)/ /	TRAILOKYANATH CHEMI MP	MANAS RANJAN BAUG		9546/2026
192	D-WP(C)/14983/2026 WP(C)/10887/2026	D.BIGHNESHWAR RAO MP	KOUSIK ANANDA GURU		9547/2026
193	D-WP(C)/22932/2026 WP(C)/ /	HRUSHIKESH MEHER MP	ABHILASH MISHRA		9548/2026
194	D-WP(C)/21244/2026 WP(C)/14659/2026	SATYABHAMA SAHOO MP	AMIT PRASAD BOSE		9549/2026
195	D-WP(C)/22943/2026 WP(C)/ /	KANHU CHARAN MALLICK MP	BAIJAYANTI MOHANTY		9550/2026
196	D-WP(C)/22944/2026 WP(C)/ /	BHAGIRATHI NAYAK MP	PRAVASH CHANDRA JENA		9551/2026
197	D-WP(C)/958/2022 WP(C)/958/2022	RADHARANI PANDA MP	M/S. DR. MAHIMA PRAKASH SAHOO, B. BAISAKH, S.K. MOHAPATRA		9552/2026
198	D-WP(C)/22956/2026 WP(C)/ /	PUSHPA DHANUKA MP	AMIT PRASAD BOSE		9553/2026
199	D-WP(C)/22967/2026 WP(C)/ /	SUDARSAN PATEL MP	AMIT PRASAD BOSE		9554/2026
200	D-WP(C)/22973/2026 WP(C)/ /	NARAYAN MURUDI MP	SHIVSANKAR MOHANTY		9555/2026
201	D-WP(C)/22981/2026 WP(C)/ /	KAMALA KANTA BEHERA MP	AKSHAYA KUMAR SAHOO		9556/2026
202	D-WP(C)/22982/2026 WP(C)/ /	SWARNA PRAKASH RAUTRAY MP	KABIRAJ PRADHAN		9557/2026
203	D-WP(C)/22988/2026 WP(C)/ /	M/S. SAURAV TRANSPORT UDYOG, SUNDSORI MP	SUBMANJITH MISHRA		9558/2026
204	D-WP(C)/22990/2026 WP(C)/ /	M/S.FUTURE CONSTRUCTION, PURI MP	GOURI MOHAN RATH		9559/2026
205	D-WP(C)/18674/2026 WP(C)/14213/2026	JYOSHNNARANI DASH MP			9560/2026
206	D-WP(C)/22996/2026 WP(C)/ /	PUSHPA DHANUKA MP	AMIT PRASAD BOSE		9561/2026
207	D-WP(C)/13202/2024 WP(C)/8516/2024	AGADI TUKUNA PATRA MP	DILLIP KUMAR MOHAPATRA, KUNAL KU SWAIN,P MOHANTY,K SWAIN		9562/2026
208	D-WP(C)/22929/2026 WP(C)/ /	TRAILOKYANATH CHEMI MP	MANAS RANJAN BAUG		9563/2026
209	D-WP(C)/11024/2026 WP(C)/8270/2026	MADRASA OPEN SCHOOLING, DELHI MP	ASHOK MISHRA		9564/2026
210	D-WP(C)/22930/2026 WP(C)/ /	PRAGNYAHUTI GURU MP	SUSANTA KUMAR LENKA		9565/2026
211	D-WP(C)/10908/2026 WP(C)/7985/2026	DR. KEDARNATH NAYAK MP	AVIJIT MISHRA		9566/2026
212	D-WP(C)/23050/2026 WP(C)/ /	SIDHESWAR PRADHAN MP	AMARESH CHANDRA SAMAL		9567/2026
213	D-WP(C)/23054/2026 WP(C)/ /	LAXMIDHAR NAYAK MP	PRONOY MOHANTY		9568/2026
214	D-WP(C)/23006/2026 WP(C)/ /	SIBA SANKAR MAHAPATRA @ SHIV SANKAR MAHAPATRA MP	CHITRA MISHRA		9569/2026
215	D-WP(C)/25543/2024	BISWA PRAKASH BADAJENA	DEEPALI MAHAPATRA		

	WP(C)/14546/2024	MP		9570/2026
216	D-WP(C)/35168/2024	DEBASIS KUMAR NAYAK	DEEPALI MAHAPATRA	
	WP(C)/20857/2024	MP		9571/2026
217	D-WP(C)/23091/2026	SUSHANTA KUMAR MANDAL	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		9572/2026
218	D-WP(C)/23093/2026	SHAKTI PRASAD DAS	GYANA RANJAN SETHI	
	WP(C)/ /	MP		9573/2026
219	D-WP(C)/23095/2026	KUSHA BARIHA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		9574/2026
220	D-WP(C)/23102/2026	ASIM MANJUMDAR	KEDAR SANKAR SAHU	
	WP(C)/ /	MP		9575/2026
221	D-WP(C)/23101/2026	SAPAN JENA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		9576/2026
222	D-WP(C)/23104/2026	PREMRAJ BARIHA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		9577/2026
223	D-WP(C)/23105/2026	TAPAN KUMAR MALIK	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/ /	MP		9578/2026
224	D-WP(C)/23106/2026	ASHOK KUMAR PATRA	SUJATA JENA	
	WP(C)/ /	MP		9579/2026
225	D-WP(C)/23111/2026	UNION OF INDIA	MILON KUMAR	
	WP(C)/ /	MP		9580/2026
226	D-WP(C)/23112/2026	TAPAN KUMAR MALIK	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/ /	MP		9581/2026